

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 30

Company Appeal No. 5/Chd/Hry/2022

Under Section 252(1), CA 2013

In the matter of:-

Chatter Singh Tokas & Anr., Director,
High Bid Chits Pvt. Ltd.

...Petitioner

Vs.

ROC, New Delhi & Haryana

...Respondent

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 25.01.2023.

-sd-
Court Officer

December 05, 2022
SM